

Nature of case-B.A
Filing no.-8126/2020

Asgar Ali Ansari and Anr. Vs. The State of Jharkhand.
Advocate Name- Faiz Ur Rahman

Defects:-

4. C.C of Impugned Order may be filed with A/F.
 5. Statement with regard to other reliefs may be given by way of S.A.9(i).
- 9(i) Parental name and status of both petitioners stated at page no 1 and vak does not tally with Impugned Order.
- (ii) Name of Presiding Officer stated in Para 1 and prayer portion differs.
- (iii) P.S case No. stated in para 9 does not tally with F.I.R.
- (iv) F.I.R dt. stated in type copy of page no. 9 does not tally with it's original page.